- Oriya is being done by the Sahitya Akademi:
- (b) whether any decision is taken on the protests made by the public against the translation; and
- (c) if so, the nature of the decision taken?

The Minister for Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No. Sir.

- (b) Does not arise.
- (c) Does not arise.

Troops Serving at High Altitudes

- 241. Shri J. B. S. Bist: Will the Minister of Defence be pleased to state:
- (a) whether troops serving in high altitudes are being given any special pay or allowances; and
- (b) if so, how do they compare with the emoluments which the armed police serving in the same area are receiving?

The Minister of Defence (Shrl Krishna Menon): (a) No. Sir.

(b) Does not arise.

Output of Iron Ore

242. Shri Jadhav: Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a whether it is a fact that the output of iron ore increased during 1959 as compared with earlier years;
- (b) if so, the figures of production in the country:
- (c) the total quantity of iron ore exported during 1959; and
- (d) the places to which the iron ore was exported?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The provisional figure of the output of iron ore during 1959 is 7,935,000 tonnes.

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- (c) 2,765,500 tonnes.
- (d) Iron ore was exported mainly to the following countries during 1959:
 - 1. Japan.
 - 2. Czechoslovakia.
 - 3. Italy.
 - 4. Yugoslavia.
 - 5. Poland.
 - 6. East ermany.
 - 7. West Germany.
 - 8. Netherlands.
 - 9. France.

CORRECTION OF ANSWER TO UN-STARRED QUESTION NO. 1700 DATED 2-4-1960.

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): Whereas in reply to Unstarred Question No. 1700 by Shri Bangshi Thakur in the Lok Sabha on one of the privileges 2-4-60. granted in favour of Scheduled Castes and Scheduled Tribes for admission to the Indian School of Mines and Applied Geology, Dhanbad was stated to be as follows:

"(iii) 25 per cent. concession in Entrance Examination fee;"

The correct position is that a fee of Rs. 2.50 is charged from Scheduled Castes and Scheduled Tribes candidates as against Rs. 10 for others. The concession given is thus 75 per cent. Accordingly the said part of the reply given may be corrected to read as follows:

"(iii) 75 per cent. concession in Entrance Examination fee;"